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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


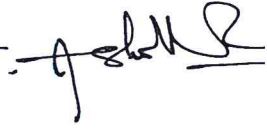
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/2016
NAME OF THE PETITIONER(S) : P.Mohanraj and another
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Ramakrishnan Viraraghavan Semi advocate	}	Counsel for Petitioners (98407 38829)	
2. S. Sathya ganesh			
3. R. VEDHYASHANKAR R. ASHOK KUMAR	}	Counsel for R1 & R3 & R5.	

ORDER

Counsel representing both the parties are present. As seen vide the letter dated 23.10.2017 from the Valuer appointed by the respondents addressed to the MD of the Respondent Company, there is no consensus and understanding between the valuers appointed by both the parties. Time extended at request for hearing submissions by both the counsel. Put up on 30.11.2017 at 10.30 A.M.

- 
K Anantha Padmanabha Swamy
Member (Judicial)